

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2720**  
TO BE ANSWERED ON 18.12.2024

**ONE STOP CENTRES FOR WOMEN**

2720. SMT. RANJEET RANJAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of women supported by One Stop Centres (OSCs), State-wise;
- (b) the number of complaints lodged about crimes against women in each State;
- (c) the details of funds allocated to OSCs and the percentage of fund utilisation over the past five years, State-wise;
- (d) the number of actual staff vis-à-vis staff requirement per OSC across the country, the details thereof; and
- (e) whether each OSC is administered by a woman, in line with programme requirements?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a): The One Stop Centre (OSC) is a component of the Sambal vertical under the umbrella Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women.

The details of State/UT-wise women assisted in OSCs since inception till 31.10.2024 are at **Annexure-I**.

(b): As per the latest available information published by National Crime Records Bureau (NCRB), up to the year 2022 on its website <https://ncrb.gov.in/en/crime-india>, State/UTs-wise details of cases registered for crime against women during the year 2022 are at **Annexure-II**.

(c): The details of the funds sanctioned and percentage utilised by OSCs during the last five years are at **Annexure-III**.

(d): As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States/ UTs for appointment/hiring 13 manpower resources in each OSC. The overall implementation of the OSC scheme lies with the State Governments/UT Administrations.

(e): Yes.

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**ANNEXURE REFERRED TO IN PARTS (a) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO.2720 FOR 18.12.2024 ASKED BY SMT. RANJEET RANJAN REGARDING “ONE STOP CENTRES FOR WOMEN”**

The details of State/UT-wise women assisted in OSCs since inception till 31.10.2024

<b>S. No.</b>	<b>State/ UTs</b>	<b>Total number of women assisted since inception to October 2024</b>
1	A&N Islands	2,006
2	Andhra Pradesh	42,437
3	Arunachal Pradesh	2,295
4	Assam	23,917
5	Bihar	40,469
6	Chandigarh	1,682
7	Chhattisgarh	45,965
8	DNHDD	1,235
9	Delhi	21,120
10	Goa	7,051
11	Gujarat	38,468
12	Haryana	44,478
13	Himachal Pradesh	3,376
14	Jammu & Kashmir	12,581
15	Jharkhand	5,115
16	Karnataka	28,073
17	Kerala	20,620
18	Ladakh	79
19	Lakshadweep*	0
20	Madhya Pradesh	1,04,072
21	Maharashtra	33,698
22	Manipur	1,746
23	Meghalaya	4,004
24	Mizoram	1,872
25	Nagaland	1,394
26	Odisha	21,891
27	Puducherry	465
28	Punjab	19,566
29	Rajasthan	47,837
30	Sikkim	1,637
31	Tamil Nadu	96,173
32	Telangana	68,310
33	Tripura	828
34	Uttar Pradesh	2,54,873
35	Uttarakhand	8,485
36	West Bengal	4,541
	<b>Total</b>	<b>10,12,359</b>

\* Lakshadweep have not reported data.

**ANNEXURE REFERRED TO IN PART (b) OF RAJYA SABHA ADMITTED  
UNSTARRED QUESTION NO.2720 FOR 18.12.2024 ASKED BY  
SMT. RANJEET RANJAN REGARDING “ONE STOP CENTRES FOR WOMEN”**

Details of State/UT-Wise cases registered for Crime Against Women during the year 2022  
(Source: NCRB)

<b>S. No.</b>	<b>State/UT</b>	<b>2022</b>
1	Andhra Pradesh	25,503
2	Arunachal Pradesh	335
3	Assam	14,148
4	Bihar	20,222
5	Chhattisgarh	8,693
6	Goa	273
7	Gujarat	7,731
8	Haryana	16,743
9	Himachal Pradesh	1,551
10	Jharkhand	7,678
11	Karnataka	17,813
12	Kerala	15,213
13	Madhya Pradesh	32,765
14	Maharashtra	45,331
15	Manipur	248
16	Meghalaya	690
17	Mizoram	147
18	Nagaland	49
19	Odisha	23,648
20	Punjab	5,572
21	Rajasthan	45,058
22	Sikkim	179
23	Tamil Nadu	9,207
24	Telangana	22,066
25	Tripura	752
26	Uttar Pradesh	65,743
27	Uttarakhand	4,337
28	West Bengal	34,738
	<b>TOTAL STATE(S)</b>	<b>4,26,433</b>
<b>UNION TERRITORIES:</b>		
29	A&N Islands	178
30	Chandigarh	325
31	D&N Haveli and Daman & Diu	126
32	Delhi	14,247
33	Jammu & Kashmir	3,716
34	Ladakh	15
35	Lakshadweep	16
36	Puducherry	200
	<b>TOTAL UT(S)</b>	<b>18,823</b>
	<b>TOTAL ALL INDIA</b>	<b>4,45,256</b>

**ANNEXURE REFERRED TO IN PART (c) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO.2720 FOR 18.12.2024 ASKED BY SMT. RANJEET RANJAN REGARDING “ONE STOP CENTRES FOR WOMEN”**

The details of the funds sanctioned and percentage utilised by OSCs during the last five years

(Amount in lakh)

S L	State	2019-20		2020-21		2021-22		2022-23		2023-24	
		released	%age of fund utilized	released	%age of fund utilized	released	%age of fund utilized	released	%age of fund utilized	released	%age of fund utilized
1	A&N Islands	41.6	71%	38.59	94%	58.22	44%	15.2	29%	135.99	UCN R
2	Andhra Pradesh	260.99	85%	205.05	73%	249.57	79%	72.96	45%	605.58	69%
3	Arunachal Pradesh	134.18	4%	514.14	6%	369.45	5%	40.39	UCN R	847.7	54%
4	Assam	804.09	49%	642.14	73%	650.63	183%	129.61	396%	1,755.4 8	73%
5	Bihar	1,046.09	1%	709.66	UCN R	555.17	UCN R	0	UCN R	0	UCN R
6	Chandigarh	15	151%	33.84	90%	15	200%	49.22	UCN R	16.8	UCN R
7	Chattishgarh	677.38	74%	353.21	139%	526.86	90%	304.63	25%	882.44	61%
8	DNHDD	0	UCN R	0	UCN R	0	UCN R	0	UCN R	50.39	UCN R
9	Delhi	390.97	28%	189.05	95%	184.69	121%	138.56	UCN R	184.78	120%
10	Goa	15	UCN R	30.01	UCN R	30.01	UCN R	0	UCN R	0	UCN R
11	Gujarat	679.52	91%	875.17	86%	997.46	64%	386.76	127%	1,166.2 6	66%
12	Haryana	401.92	64%	398.44	86%	385.35	96%	186.75	35%	594.68	78%
13	Himachal Pradesh	317.3	14%	204.05	7%	180.05	83%	18.9	1338 %	403.15	97%
14	Jammu and Kashmir	96.39	39%	218.84	UCN R	323.09	UCN R	0	UCN R	335.96	106%
15	Jharkhand	408.53	UCN R	697.25	7%	506.78	UCN R	0	UCN R	0	UCN R
16	Karnataka	582.04	61%	729.09	94%	513.88	148%	130.88	467%	1,054.1 3	23%
17	Kerala	140.9	95%	243.06	68%	234.41	94%	139.28	82%	0	UCN R
18	Ladakh- UT	0	UCN R	65.45	33%	30.01	41%	0	UCN R	33.6	UCN R

19	Lakshdweep	20.91	UCNR	7.5	UCNR	15	UCNR	0	UCNR	16.8	UCNR
20	Madhya Pradesh	1,670.92	20%	1,057.05	42%	921.41	55%	261.55	126%	820.48	137%
21	Maharashtra	669.99	7%	646.2	1%	561.35	UCNR	69.37	470%	1,539.69	80%
22	Manipur	248.84	97%	501.94	98%	396.59	191%	543.29	UCNR	268.77	88%
23	Meghalaya	374.3	42%	211.62	85%	276.22	97%	232.77	4%	321.56	95%
24	Mizoram	218.71	101%	172.64	144%	280.33	85%	178.05	UCNR	283.45	104%
25	Nagaland	191.73	166%	329.91	92%	528.92	101%	197.41	UCNR	545.83	63%
26	Odisha	209.35	282%	931.55	90%	739.31	115%	614.67	39%	1,084.95	71%
27	Puducherry	43.76	UCNR	72.02	UCNR	67.24	UCNR	18.25	7%	0	UCNR
28	Punjab	351.84	20%	490.61	15%	385.31	UCNR	0	UCNR	389.01	131%
29	Rajasthan	677.12	37%	566.87	58%	941.85	33%	129.59	51%	883.59	101%
30	Sikkim	68.1	98%	66.02	100%	80.8	72%	77.48	UCNR	126.09	61%
31	Tamil Nadu	713.6	75%	1,066.6	105%	520.38	135%	697.43	48%	1,158.88	85%
32	Telangana	624.47	112%	793.39	109%	945.98	102%	1,392.65	UCNR	1,217.41	81%
33	Tripura	60.02	UCNR	162.04	7%	135.75	UCNR	18.21	UCNR	0	UCNR
34	Uttar Pradesh	1,231.94	15%	2,288.33	1%	1,396.79	UCNR	347	210%	1,812.71	113%
35	Uttarakhand	229.07	43%	273.09	UCNR	263.17	UCNR	153.33	9%	436.75	49%
36	West Bengal	95.46	UCNR	198.9	UCNR	227.32	UCNR	28.41	UCNR	0	UCNR
	<b>Total</b>	<b>13,712.04</b>		<b>15,983.31</b>		<b>14,494.34</b>		<b>6,572.61</b>		<b>18,972.9</b>	

Note: More than 100% utilization is due to usage of grant released during previous years.

UCNR – Utilization Certificate not received.

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